

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A. 71/98
No. M.A. 72/98
(O.A. 597/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

PARTHA SARATHI BASU & ORS.

VS

1. UNION OF INDIA, SERVICE THROUGH THE SECRETARY, MINISTRY OF FINANCE, GOVT. OF INDIA, NEW DELHI.
2. COMMISSIONER OF CUSTOMS, CUSTOM HOUSE, CALCUTTA-15/1, STRAND ROAD, CALCUTTA-1.
3. CHIEF ACCOUNTS OFFICER, CUSTOM HOUSE, CALCUTTA, CALCUTTA-1.

For the applicant : Mr. Samir Ghosh, counsel

For the respondents : Ms. U. Sanyal, counsel

Heard on: 17.12.98

Order on: 17.12.98

O R D E R

Heard 1d. counsel of both the parties. Prayer for substitution made in M.A.No.71/98 is allowed. Prayer for condonation of delay is also allowed. Reply filed today be kept in the record. Thus, both the M.A.s are disposed of.

2. No order is passed as to costs.

B. P. SINGH
(B. P. SINGH)
MEMBER (A)

D. PURKAYASTHA
(D. PURKAYASTHA)
MEMBER (J)

SM